

IN THE HIGH COURT OF HIMACHAL PRADESH AT SHIMLA

OFFICE OF THE OFFICIAL LIQUIDATOR

Co..P. NO. 1 of 2008

IN MATTER OF COMPANIES ACT, 1956

AND

IN THE MATTER OF M/S Rakesh & Rajesh Wires Private Limited (IN LIQN)

SALE NOTICE

In pursuance to the order dated 31st, December, 2013 passed in C. P. No. 1 of 2008. sealed offers are invited for the purchase of Land & Building of **M/s Rakesh & Rajesh Wires Private Limited (in liqn.)** situated at, **Plot No. 125-126, Industrial Area, Mehatpur, Distt. Una (H.P).** on **"As is where is basis & as is whatever there is basis"**. The particulars of the properties are as under:-

LOT NO.	DESCRIPTION OF PROPERTY	EARNEST MONEY	Reserve Price
1. (a)	Land & Building : - 3480 Sq. Mtr. (Approx) At Plot No. 125-126, Industrial Area, Mehatpur, Distt. Una (H.P)	Rs. 14.73 lacs	Rs. 147.30 lacs

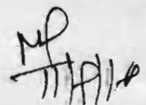
The offerers will have to submit their offer in sealed cover along with non-interest bearing earnest money payable at Chandigarh by way of **Demand Draft/pay order drawn in favour of Official Liquidator, Himachal Pradesh at Chandigarh** on or before 12.10.2018 by 1.00 P.M. and the offers will be opened on 12.10.2018 at 2.30 P. M. in the office of Official Liquidator, Himachal Pradesh in the presence of parties, where offerers will have an opportunities to increase their offer if, so desire.

The inspection of the properties will be allowed at Mehatpur property to the intending purchaser on 27.09.2018 & 28.09.2018 between 1.00 A.M to 4.00 P.M. The details of the terms and condition of the offer for sale can be obtained from the Office of Official Liquidator, Himachal Pradesh at on any working days till 11.00 A.M. of 12.10.2018 on payment of Rs. 1,000/- (Rs. One Thousand only) Non-Refundable/non-adjustable). The rights are reserved to accept or reject highest or any offer as a discretion.

The offer is subject to confirmation of The Hon'ble High Court of Himachal Pradesh, at Shimla.

PLACE: CHANDGIARH

DATED: 11.09.2018



(M. S. PACHORI)

(OFFICIAL LIQUIDATOR)

ATTACHED TO HON'BLE HIGH COURT OF
HIMACHAL PRADESH I, CORPORATE BHAWAN,
PLOT NO. 43, 3 FLOOR MADHYA MARG,
SECTOR 2-B, CHANDGIARH
110002
11/9/18
No. 0172-2638015